

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

J A I P U R.

R.A. No. 51/94  
(MA No. 261/94)  
(OA No. 656/93)

Date of decision: 12.9.1994

S.S. DARBARI

: Applicant.

VERSUS

UNION OF INDIA & ORS

: Respondents.

Mr. P.S. Asopa

: Counsel for the applicant.

Mr. K.P. Mishra

: Counsel for the respondents.

CORAM:

Hon'ble Mr Justice D.L. Mehta, Vice-Chairman

Hon'ble Mr. O.P. Sharma, Administrative Member

PER HON'BLE MR. JUSTICE D.L. MEHTA, VICE-CHAIRMAN:

Our reasoning on one point is different but the conclusion is the same. Hence, the Review Petition is rejected.

( O.P. SHARMA )  
Administrative Member

( D.L. MEHTA )  
Vice-Chairman